

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2865
ANSWERED ON:29.08.2012
PRIORITY FOR EMPLOYMENT AND PROMOTION
Karunakaran Shri P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has made any priority for employment and promotion to the differently abled persons;
- (b) if so, whether the Government has noticed the fact that the partially blind employees are unable to compete with others writing departmental promotion test;
- (c) if so, whether the Government proposed to consider to give promotion on the basis of the service in merits in departments; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): As per the extant policy three per cent of the vacancies in case of direct recruitment to Group A,B,C and D posts; and three per cent of vacancies in case of promotion to Group D and C posts in which direct recruitment, if any, does not exceed 75%, is reserved for persons with disabilities of which one per cent each is reserved for persons suffering from (i) blindness or low vision, (ii) hearing impairment and (iii) locomotor disability or cerebral palsy in the posts identified for each disability.

(b) to (d): Promotion to the higher grades are made as per provisions of the relevant Recruitment Rules. In some of the Recruitment Rules there are provisions for promotion on the basis of seniority in service besides limited Department competitive exams.

However, in cases where the departmental promotion test is the only mode of promotion, no such proposal to give promotion on the basis of the seniority or merit in service is under consideration.